## NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

## CP (CAA) No.14/Chd/Pb/2017

In the matter of:

Malwa (Ludhiana) Motor Finance Limited.

....Petitioner/Transferor Company.

And

Amrit Hire Purchase Ltd. ....Petitioner/Transferee Company.

Present: Mr.Rajeev K.Goel, Advocate for petitioner companies.

Ms.Amarpreet Kaur, STA for Official Liquidator, Chandigarh & Regional Director, Northern Region,

Ministry of Corporate Affairs, New Delhi.

Due to paucity of time, the matter could not be taken up

today. List the matter on 19.01.2018.

Sd/-(Justice R.P.Nagrath) Member (Judicial)

December 21, 2017.